

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 26097/2019

(Arising out of impugned final judgment and order dated 28-03-2019 in WB No. 21236/1990 passed by the High Court Of Judicature At Allahabad)

MUNNI DEVI (DEAD) THR. LR & ORS.

Petitioner(s)

VERSUS

RADHEY SHYAM & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.154990/2019-CONDONATION OF DELAY IN FILING and IA No.154993/2019-EXEMPTION FROM FILING O.T. and IA No.154987/2019-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.154992/2019-CONDONATION OF DELAY IN REFILING)

Date : 18-10-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr. S.R. Singh, Sr. Adv.
Mr. Anurag Tomar, Adv.
Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Permission to file SLP is granted.

Delay condoned.

Issue notice on the special leave petition as well as on the prayer for interim relief.

(MADHU BALA)
COURT MASTER (SH)

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER